

Annexure 8

Name of Corporate Debtor: SES Energy Services India Private Limited, Date of commencement of CIRP: November 25, 2022, List of creditors as on: December 20, 2023

(Amount in INR)

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sr. No.	Name of creditor	Details of Claim received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt (DD/MM/YYYY)	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?						% Voting Share in CoC
1	Superior Energy Services (SPN) BV	17-Feb-23	179,430,871	179,430,871	Operational	-	No	Yes	-	-	-	-	-	
2	Ellison Oil Field Services Private Limited	10-Nov-23	223,769,478	114,173,588	Operational	-	No	No	53.58%	-	109,595,891	-	-	Note 6
3	SES LLC USA - OC	17-Feb-23	98,719,986	98,719,986	Operational	-	No	Yes	-	-	-	-	-	
4	Clitic Ventures Private Limited	13-Dec-23	336,761,538	72,568,712	Operational	-	No	No	34.06%	-	264,192,805	-	-	Note 5
5	1155 Peter's Road LLC	17-Feb-23	30,106,508	30,106,508	Operational	-	No	Yes	-	-	-	-	-	
6	CSI Technologies, LLC	7-Dec-23	18,528,758	-	Operational	-	No	Yes	-	-	-	-	18,528,758	
7	Oil Field Warehouse and Services Private Limited	17-Dec-22	14,259,204	13,937,817	Operational	-	No	No	6.54%	-	321,387	-	-	
8	SPIN ON & Gas Inc.	15-Feb-23	4,023,578	4,023,578	Operational	-	No	No	1.89%	-	-	-	-	
9	VPLC - Airpac Rentals	20-Feb-23	2,818,253	2,818,253	Operational	-	No	No	1.32%	-	-	-	0	
10	Trifolob India Private Limited	9-Jan-23	6,403,723	1,883,300	Operational	-	No	No	0.88%	-	4,520,423	-	-	
11	Trident Logistics	9-Dec-22	1,443,785	1,158,993	Operational	-	No	No	0.54%	-	284,792	-	-	
12	MFC Transport Private Limited	4-Jan-23	1,047,456	628,480	Operational	-	No	No	0.39%	-	418,976	-	-	
13	Shree Ganesh Fuel centre	15-05-2023	577,770	383,170	Operational	-	No	No	0.18%	-	194,600	-	-	Note 4
14	Ernst & Young LLP	2-Feb-23	324,500	297,000	Operational	-	No	No	0.14%	-	27,500	-	-	
15	Sarabh Electric Solutions	17-Dec-22	228,385	221,100	Operational	-	No	No	0.10%	-	7,205	-	-	
16	Hotel Kalkash International	9-Dec-22	178,492	178,492	Operational	-	No	No	0.08%	-	-	-	-	
17	Deep Industries Limited	16-Dec-22	154,389,432	-	Operational	-	No	No	-	-	154,389,432	-	-	
18	J.P. Singhal & Co	16-Dec-22	2,168,646	-	Operational	-	No	No	-	-	2,168,646	-	-	
19	Sakti Electro Mech Pvt Ltd	17-Jan-23	20,684,239	-	Operational	-	No	No	-	-	20,684,239	-	-	
20	VSR Infrastructure	19-Dec-22	432,459	-	Operational	-	No	No	-	-	432,459	-	-	
	Total		1,006,276,931	520,528,848					99.62%		557,218,325	18,528,758		

Notes:

- The above list of creditors reflects claims received by IRP/RP and verified as on December 20, 2023.
- Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Erstwhile RP.
- The resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
- As per regulation 12 of CIRP Regulations ("IRP/RP") if a creditor fails to submit its claim with proof within the time stipulated in the public announcement, such creditor may submit its claim with proof to the interim resolution professional, up to the date of issue of request for resolution plans or ninety days from the insolvency commencement date, whichever is later. Provided further that the creditor shall provide reasons for delay in submitting the claim beyond the period of ninety days from the insolvency commencement. Accordingly the claim has been verified basis the updated regulations.
- The debt of the Chaudhary Cranes and Logistics, Skyback Logistics Pvt Ltd, Vasundhara Industries, APJ International, Gainwell Composites Pvt Ltd, Nangia & Co LLP, Chandan Chemicals, Global Infrastructures Engineering, Tubestart Oil and Gas Services Private Limited, SPA Cargo Services, Parveen Industries and Assistant Commissioner of CGST & Central Excise - Maharashtra have been assigned to Citoc Ventures Private Limited through a debt assignment agreement. The date of the latest assignment agreement has been indicated as the date of receipt of claim in the above table.
- The Debt of White Star Pump Company LLC, Geo Tech International Pvt Ltd, Tan Singh Chauhan, Hotel Kalinga Palaces, Trident Logistics Services, Lathia Logistics, Hikan & Swarni enterprises, Carbon Industrial Engineers LLP, Trishulya Offshore, Saurabh Singh, Gopal Jha, M/s Kiran Construction and Pramod Kumar have been assigned to Ellison Oil Field Services Pvt Ltd through a debt assignment agreement. The date of the latest assignment agreement has been indicated as the date of receipt of claim in the above table.
- Claim from CSI Technologies, L.L.C (A related party) was received on December 7, 2023 and is under the process of verification by the RP team and thus kept as under verification in the above list of creditors.